

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11072/2018

ALIGARH MUSLIM UNIVERSITY

Appellant(s)

VERSUS

HAR PRASAD(DEAD) THR LR . & ORS.

Respondent(s)

WITH

SLP(C) No. 8937/2013 (XI)

Date : 17-01-2025 This appeal was called on by way of mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) :

For Respondent(s) : Mr. Praveen Jain, AOR

Mr. C. George Thomas, AOR
Mr. Ansh Mittal, Adv.

Mr. Tanmaya Agarwal, AOR

UPON mentioning, the Court made the following
O R D E R

1. On being mentioned, the matter is taken on Board.
2. List in the first week of February, 2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER